

**HIGH COURT OF SIKKIM**

**GANGTOK**

**OFFICE ORDER NO. 673/ESTT./HCS**

**DATED GANGTOK, THE 22<sup>nd</sup> FEBRUARY, 2023**

Mr. Rudra Prasad Rimal, Deputy Registrar(IT)-cum-Section-in-Charge(Protocol & General Sections), High Court of Sikkim, is hereby placed In-charge of the Sikkim High Court Guest Houses situated at VIP Colony and Forest Colony, Gangtok, in addition to his regular duties, until further orders.

By Order,

*sd/-*

**(Prajwal Khatiwada)**  
Registrar General  
High Court of Sikkim

Memo No. 11370-381 / Estt./HCS

Dated Gangtok, the 22<sup>nd</sup> February, 2023

**Copy to:** - 11370-11381/Estt./HCS dated 22.02.2023

1. Mr. Rudra Prasad Rimal, Deputy Registrar(IT)-cum-Section-in-Charge(Protocol & General Sections), High Court of Sikkim
2. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice,
3. Additional Registrar-cum-Private Secretary to Hon'ble Judge-I
4. Deputy Registrar-cum-Private Secretary to Hon'ble Judge-II
5. P.A. to Registrar General
6. P.A. to Registrar
7. Court Officer, High Court of Sikkim, Gangtok.
8. Office Superintendent (Protocol), High Court of Sikkim, Gangtok.
9. All Sections In-charge
10. Personal File
11. File and
12. Guard File.

*Prajwal Khatiwada*  
22.2.23  
**REGISTRAR**